

tonnes. Its further distribution to consumers in urban and rural areas is undertaken by the State Government. In addition free sale sugar is also available in the open market for internal consumption

(c) and (d) Keeping in view the present estimates of sugar production and availability, it will not be possible to revise the norms of levy sugar allocations to States/Union Territories at present

Supply of Yarn to Weavers of Tripura

1435. SHRI SONTOSH MOHAN DEV Will the Minister of TEXTILES be pleased to state

(a) whether the handloom constitutes a major segment of Tripura's cottage industry which gives employment to about 3 lakh persons of the State,

(b) whether this cottage industry is facing an acute problem of very low supply of count yarn to the poor weavers,

(c) whether the National Handloom Development Corporation propose to immediately help in the matter, and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) Yes, Sir. According to the recently conducted National Handloom Census, the handloom industry in Tripura gives full time employment to 0.23 lakh persons and part time/ domestic employment to 1.15 lakh persons

(b) There had been no complaint regarding the availability of yarn to handloom weavers in Tripura

(c) and (d) Under the Yarn Depot Scheme, Government of India have opened

a yarn depot in Agartala through the National Handloom Development Corporation for supply of yarn to handloom weavers in Tripura at mill-gate prices.

[*Translation*]

Grants given to Organisations by SC/ST Welfare Directorate, Delhi Administration

1436 SHRI GOVINDA CHANDRA MUNDA. Will the Minister of WELFARE be pleased to state

(a) the details of the organisations that are given grants by the Scheduled Castes and Scheduled Tribes Welfare Directorate, Delhi Administration for their various programmes,

(b) the programme-wise details of the grants so given during the last three years;

(c) the details of the centres being run by these organisations; and

(d) the details of the office bearers of these organisations?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (c) The details of the Organisations that are given grants by SC and ST Welfare Directorate, Delhi Administration for their various programmes, and the details of the Centres run by these Organisations are given in Statement-'A' below.

(b) The programme-wise details of the grants given during 1988-89 as furnished by the Delhi Administration are given in Statement-'B' below.

(d) The details of the office bearers of these organisations are given in Statement-'C' below.